

तट की रक्षा के लिए, सिक्क्योरिटी के लिए जो बोट्स दी गई थीं, वे नहीं चल रही हैं, ये भी सीएजी के कमेंट्स थे। मैं उम्मीद रखता हूँ कि सरकार इन चीज़ों को गंभीरता से लेगी।

श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश): महोदय, मैं माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूँ।

डा. सस्मित पात्रा (ओडिशा): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूँ।

डा. फौजिया खान (महाराष्ट्र): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करती हूँ।

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI SUBHASH CHANDRA SINGH (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

DR. AMEE YAJNIK (Gujarat): Sir, I also associate myself with the issue raised by the hon. Member.

Closure of Indo-Myanmar border trade at Zokhawthar village in Mizoram

SHRI K. VANLALVENA (Mizoram): Mr. Chairman, Sir, I want to inform the hon. Members of this House that the Indo-Myanmar Border Trade Centre at Zokhawthar Village in my Constituency has been closed since April, 2020 till today due to Coronavirus pandemic. During this period, some businessmen constructed unauthorised roads at about seven different places across the Myanmar and India border. So many foreign goods entered our country illegally through these artificial roads without paying any GST to the Government. I am afraid that all those temporary roads may turn into the permanent smuggling roads if we do not take the necessary action. So, I kindly request the Union Government to take all the necessary steps to re-open this Border Trade Centre as soon as possible to avoid the unnecessary circumstances which could happen in future.

DR. AMAR PATNAIK (Odisha): Sir, I associate myself with the issue raised by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI SUJEET KUMAR (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

MR. CHAIRMAN: Thank you Shri Vanlalvena; what a beautiful name, Vanlalvena. Next Zero Hour mention is of Shri Prasanna Acharya.

Need for constitution of a separate authority for the recognition, protection and all round development of abandoned orphans

SHRI PRASANNA ACHARYA (Odisha): Sir, children are the future of any nation and we must upbringing all our children in a very healthy atmosphere with every necessity of life. But, unfortunately, there are millions of orphans in our country with unknown parentage. They are abandoned by unknown parents and they are destitutes, who are seen loitering on the streets, collecting waste papers, plastic material, scrap from the dumping pit for their subsistence. They are vulnerable to abuses and exploitation by anti-socials. According to UNICEF's statistics, India has estimated 31 million orphan children between the age of 1 and 17 years. Sir, to prove the identity of any Indian citizen there are many yardsticks like the PAN card, Aadhaar Card Voter Card, etc. To get admission in a school one need birth certificate, caste certificate, parental identification and so many things. To qualify for Government schemes also, we need Ration card, Income certificate and residence proof. But, from where and how an orphan can get all this? Every deserted orphan ask to himself with broken heart, who are my parents; what is my identity; what is my date of birth; what is my religion; what is my caste; what is my address; whom do I belong. Neither the Government nor the society has answer to these questions.

Therefore, Sir, I request the Government to frame a special law for innumerable orphan destitutes of the country to save them from abuse and exploitation, provide them shelter, education, medical-care and proper livelihood. A separate welfare fund for homeless orphans and street children should be created